

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
59/272/PB/2020

IN THE MATTER OF:

Film Distributors Council & Ors.	...	Applicant / Petitioner
Vs		
Registrar of Companies	...	Respondent

Order under Section 272(a)(d)(e).

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

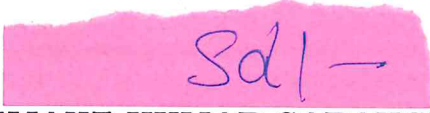
PRESENT:

For the Petitioner : Ms. Mala Goel, Adv.
For the Respondent : -

ORDER

On the request made by the counsel, list this matter on 15.12.2020 to explain why this company petition should not be dismissed.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)